

डालर, यूके० पौंड, रूयूश मार्क और फ्रेंच फ्रांक की तुलना में रुपए का अवमूल्यन हुआ है। भारतीय रिज़र्व बैंक अल्पावधि में विदेशी मुद्रा बाजार की सुव्यवस्थित दशाओं को सुनिश्चित करने के लिए सट्टेबाजी संबंधी दबाव पर प्रभावशाली नियंत्रण करने हेतु जब कभी भी आवश्यक हो, बाजार में हस्तक्षेप करता है। दीर्घावधिक उपायों में वृहत आर्थिक स्थिरता को बढ़ावा देना, उत्पादन और उत्पादकता में तीव्र वृद्धि, भुगतान संतुलन की स्थिति संबंधी घटनाक्रम की नियमित मॉनीटरिंग करना तथा चालू खाता घाटे को वहनीय स्तरों पर रखने के लिए उपयुक्त नीतिगत उपाय करना तथा पूंजी अन्तःप्रवाहों का प्रबन्धन शामिल है।

#### Takeover of Indian Companies

3793. SHRI JIBON ROY: Will the Minister of FINANCE be pleased to state:

(a) total number of Indian Companies taken over by the Multi-national Companies since 1995 and the amount involved in the takeover;

(b) whether Government have assessed the impact of these takeover; and

(c) if so, the findings thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### Financial Support to Prasar Bharati

3794. SHRI KARNENDU BHATTACHARJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government will continue its financial support to the 'Prasar Bharati' without monitoring its performance in the greater national interest;

(b) if so, the details thereof;

(c) whether Government have set any deadline for framing its own rules, regulations and staff policy by the Prasar Bharati Board; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) and (b) Budgetary support to Prasar Bharati is being provided to meet its expenditure after due scrutiny and examination of its various requirements. The Prasar Bharati Act as it exists does not provide for any day to day monitoring. However, Prasar Bharati are subject to the usual monitoring and review of relevant Parliament Committee and audit.

(c) and (d) Action has been initiated in this regard both by the Government as well as Prasar Bharati.

#### Proposals for Programmes on Second Channel of Doordarshan

3795. SHRI A. VIJAYA RAGHAVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details regarding the proposals to use the second channel of Doordarshan exclusively for the telecast of the programmes of the States;

(b) whether Government will consider such a suggestion;

(c) which are the States which gave representations for starting second channel; and

(d) the details of the action taken in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) to (d) While there is no proposal to use Second Channel of Doordarshan exclusively for telecast of the programmes of the States, all Doordarshan Kendras originate programmes in their respective Regional Language between 14.30 hrs. to 20.30 hrs. (very recently this has been increased by two hours in each Kendra of Doordarshan). Regional Service gives a complete package of programmes to viewers in each language of the State. Besides this, regional programmes are

also telecast under the Regional Language Satellite Service (RLSS) and such programmes can be seen throughout the country with the help of an appropriate dish antenna system. No representation from the States for starting second channel has been received by Prasar Bharati.

**Objections of Law Ministry on Plans for Uplinking from India**

3796. SHRI SOLIPETA  
RAMACHANDRA REDDY:  
DR. Y. LAKSHMI PRASAD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Law Ministry has raised objections against Government's plan to allow private domestic TV channels to uplink from India;

(b) if so, the reasons therefor; and

(c) the details of the proposed uplinking facilities to be provided from the country?

THE MINISTER OF  
INFORMATION AND  
BROADCASTING (SHRIMATI  
SUSHMA SWARAJ): (a) No, Sir.

(b) Does not arise.

(c) The Government have already approved the following scheme:—

(i) The Indian satellite channels which are presently uplinking from abroad and are taking foreign exchange release for this purpose, would be permitted to uplink their programmes from Indian soil through Videsh Sanchar Nigam Ltd. Only Indian satellite channels who hold Indian equity of at least 80% and effectively managed by resident Indians, would be considered for this purpose.

(ii) Indian satellite channels would be initially permitted to uplink their TV channels to both Indian as well as foreign satellites.

(iii) permission for uplinking by Indian satellite channels would be restricted to TV signals only.

(iv) The applications would be made to the Ministry of Information & Broadcasting. On the basis of 'No Objection' certificate issued by this Ministry, the final approval and licence would be given by the Wireless Planning adviser (WPA) in the Department of Telecommunications subject to the usual terms and conditions and payment of licence fee and royalty etc.

**समाचार पत्रों का प्रसार**

3797. श्री अर्जेकार सिंह लखावत: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) इस समय देश में हिन्दी, अंग्रेजी एवं अन्य भारतीय भाषाओं के प्रथम पचास समाचार पत्रों की प्रसार संख्या क्या है;

(ख) गत वित्तीय वर्ष के दौरान विज्ञापन तथा दृश्य प्रचार निदेशालय ने कुल कितने मूल्य के विज्ञापन जारी किए और किन-किन अग्रणी समाचार-पत्रों को विज्ञापन दिए गए तथा ऐसे विज्ञापनों का मूल्य क्या था;

(ग) विज्ञापन तथा दृश्य प्रचार निदेशालय विभिन्न समाचार-पत्रों के प्रसार को सत्यापित करने के लिए क्या क्रियाविधि अपनाता है?

सूचना और प्रसारण मंत्री (श्रीमती सुषमा स्वराज): (क) व्यौरा विवरण-I में दिए गए हैं (नीचे देखिये)।

(ख) वर्ष 1997-98 के दौरान विज्ञापन एवं दृश्य प्रचार निदेशालय ने 50, 90, 15, 326 रुपये के विज्ञापन जारी किए। शीर्षस्थ दस समाचार-पत्रों के नाम उनको जारी किए गए विज्ञापनों के मूल्य सहित विवरण II में दिए गए हैं (नीचे देखिये)।

(ग) विज्ञापन एवं दृश्य प्रचार निदेशालय भारत के समाचार पत्रों के पंजीयक (आर० एन० आई०) प्रसार संबंधी लेखा परीक्षा ब्यूरो (ए० बी० सी०) तथा सनदी लेखाकर (सी० ए०) द्वारा सत्यापित समाचारपत्रों के प्रसार दलों को अधिमन्यता के क्रम से स्वीकार करता है।